

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

28

C.S.P. No. 828/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Prakhar Advisors & Traders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shetty	Adv	
	Ahmed Chinnawala		

ORDER

CSP 828/230-232/NCLT/MB/MAH/2017

CSP 835/230-232/NCLT/MB/MAH/2017

CSP 830/230-232/NCLT/MB/MAH/2017

CSP 829/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)